

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :28-03-2022

Date : 28.03.2022										
S.L.No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	17598/2022	28.03.2022	ABLAP L-3331/2021	R.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No -)
2	17599/2022	28.03.2022	ABLAP L-3094/2021	S.K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No -)
3	17600/2022	28.03.2022	ABLAP L-3113/2021	S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No -)
4	17601/2022	28.03.2022	ABLAP L-3120/2021	L.D. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No -)
5	17602/2022	28.03.2022	ABLAP L-3122/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No -)
6	17603/2022	28.03.2022	ABLAP L-3301/2021	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No -)
7	17604/2022	28.03.2022	WP (C) - 11723/2017	P. K. JENA	GENERAL		Order Dtd. 5000-01-01Petition,Annexure,C ounter,Rejoinder,		WRIT BRAN CH- 10	(Seat No -)

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8	17605 /2022	28.03. 2022	ABLAP L- 3306/ 2021	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
9	17606 /2022	28.03. 2022	ABLAP L- 3319/ 2021	DILLIP SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 0	17607 /2022	28.03. 2022	ABLAP L- 3323/ 2021	A. KALASH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 1	17608 /2022	28.03. 2022	ABLAP L- 3326/ 2021	H.K. MOHANTA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 2	17609 /2022	28.03. 2022	ABLAP L- 3334/ 2021	M.N. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 3	17610 /2022	28.03. 2022	ABLAP L- 3335/ 2021	M.N. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 4	17611 /2022	28.03. 2022	ABLAP L- 4000/ 2021	CHEERA RANJAN SATAPATHY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 5	17612 /2022	28.03. 2022	ABLAP L- 3334/ 2021	DILLIP SAMAL	C.O .	COUR T	Order Dtd. 2022-03-23			(S ea

			4006/ 2021			NO. 1				t No - 54)
1 6	17613 /2022	28.03. 2022	ABLAP L- 4036/ 2021	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 7	17614 /2022	28.03. 2022	ABLAP L- 4041/ 2021	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 8	17615 /2022	28.03. 2022	ABLAP L- 4050/ 2021	P.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
1 9	17616 /2022	28.03. 2022	ABLAP L- 4051/ 2021	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 0	17617 /2022	28.03. 2022	ABLAP L- 4053/ 2021	J.P. KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 1	17618 /2022	28.03. 2022	ABLAP L- 4061/ 2021	A.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 2	17619 /2022	28.03. 2022	ABLAP L- 4067/ 2021	JAGANNATH KAMILA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)

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2 3	17620 /2022	28.03. 2022	ABLAP L- 4067/ 2021	JAGANNATH KAMILA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 4	17621 /2022	28.03. 2022	ABLAP L- 4067/ 2021	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 5	17622 /2022	28.03. 2022	ABLAP L- 4074/ 2021	SAROJ KUMAR DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 6	17623 /2022	28.03. 2022	ABLAP L- 4081/ 2021	P.C. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 7	17624 /2022	28.03. 2022	ABLAP L- 2322/ 2022	S.S.PATN AIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 54)
2 8	17625 /2022	28.03. 2022	ABLAP L- 4082/ 2021	N.K. SEN	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
2 9	17626 /2022	28.03. 2022	ABLAP L- 2337/ 2022	H.K. PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 54)
3 0	17627 /2022	28.03. 2022	ABLAP L- 4083/ 2021	M.R. SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-03-23			(S ea t

			2021			1				No - 54)
3 1	17628 /2022	28.03. 2022	ABLAP L- 2338/ 2022	H.K.PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 54)
3 2	17629 /2022	28.03. 2022	ABLAP L- 4084/ 2021	A.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
3 3	17630 /2022	28.03. 2022	ABLAP L- 2342/ 2022	M.R.ROUTR AY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 54)
3 4	17631 /2022	28.03. 2022	ABLAP L- 4085/ 2021	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
3 5	17632 /2022	28.03. 2022	ABLAP L- 2343/ 2022	B.SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 54)
3 6	17633 /2022	28.03. 2022	ABLAP L- 4088/ 2021	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)
3 7	17634 /2022	28.03. 2022	ABLAP L- 4089/ 2021	A.K. JATI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 54)

38	17635/2022	28.03.2022	ABLAP L-4091/2021	RADHARAMA N DAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No - 54)
39	17636/2022	28.03.2022	ABLAP L-2343/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
40	17637/2022	28.03.2022	ABLAP L-4191/2021	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No - 54)
41	17638/2022	28.03.2022	ABLAP L-2349/2022	S.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
42	17639/2022	28.03.2022	ABLAP L-4093/2021	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No - 54)
43	17640/2022	28.03.2022	ABLAP L-2352/2022	G.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
44	17641/2022	28.03.2022	ABLAP L-8584/2021	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-22			(Seat No - 54)
45	17642/2022	28.03.2022	ABLAP L-2357/2022	H.K.BHOL	C.O.	COURT NO. 9	Order Dtd. 2022-03-23			(Seat No - 54)

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46	17643/2022	28.03.2022	ABLAP L-2358/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
47	17644/2022	28.03.2022	ABLAP L-2265/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
48	17645/2022	28.03.2022	ABLAP L-2359/2022	B.SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
49	17646/2022	28.03.2022	ABLAP L-2305/2022	B.K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
50	17647/2022	28.03.2022	ABLAP L-2360/2022	SARAT KUMAR JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
51	17648/2022	28.03.2022	ABLAP L-2361/2022	SARAT KUMAR JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
52	17649/2022	28.03.2022	ABLAP L-2362/2022	B.P.TUNGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 54)
5	17650	28.03.	BLAPL	S.S.	C.O.	COUR	Order Dtd. 2022-03-25			(S

3	/2022	2022	- 8666/ 2021	BISWAL	.	T NO. 6				ea t No - 54)
5 4	17651 /2022	28.03. 2022	BLAPL - 873/2 022	B.P. TUNGA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-25		CRIM INAL MISC -3	(S ea t No - 4)
5 5	17652 /2022	28.03. 2022	BLAPL - 10630 /2021	MAHES DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-25			(S ea t No - 4)
5 6	17653 /2022	28.03. 2022	ABLAP L- 2364/ 2022	S.K.JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 4)
5 7	17654 /2022	28.03. 2022	BLAPL - 8022/ 2021	L.K. NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-03-25			(S ea t No - 4)
5 8	17655 /2022	28.03. 2022	ABLAP L- 2367/ 2022	B.R.MOHAN TY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 4)
5 9	17656 /2022	28.03. 2022	WP (C) - 6874/ 2022	DEBENDRA BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-03-25		WRIT BRAN CH-5	(S ea t No - 47)
6 0	17657 /2022	28.03. 2022	BLAPL - 8993/ 2021	P.K.BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-25		CRMI NAL MISC -2	(S ea t No - 10)
6 1	17658 /2022	28.03. 2022	ABLAP L- 2370/	B.P.TUNGA	C.O .	COUR T NO.	Order Dtd. 2022-03-23			(S ea t

			2022			9 OLD			No - 10)
6 2	17659 /2022	28.03. 2022	ABLAP L- 2380/ 2022	M.N. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23		(S ea t No - 10)
6 3	17660 /2022	28.03. 2022	ABLAP L- 2377/ 2022	S.P.SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23		(S ea t No - 10)
6 4	17661 /2022	28.03. 2022	BLAPL - 10225 /2021	RITA SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-25	CRMI NAL MISC -2	(S ea t No - 17)
6 5	17662 /2022	28.03. 2022	ABLAP L- 2381/ 2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23		(S ea t No - 17)
6 6	17663 /2022	28.03. 2022	ABLAP L- 2372/ 2022	N.MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23		(S ea t No - 17)
6 7	17664 /2022	28.03. 2022	ABLAP L- 2382/ 2022	BICHITRA NARAYAN SATAPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23		(S ea t No - 17)
6 8	17665 /2022	28.03. 2022	ABLAP L- 2373/ 2022	P.K.BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23		(S ea t No - 17)

69	17666 /2022	28.03. 2022	BLAPL - 1813/ 2022	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-25			(S ea t No - 17)
70	17667 /2022	28.03. 2022	ABLAP L- 2383/ 2022	RAHUL SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 17)
71	17668 /2022	28.03. 2022	ABLAP L- 4023/ 2021	P. K. PAL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 17)
72	17669 /2022	28.03. 2022	ABLAP L- 2377/ 2022	S.DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 17)
73	17670 /2022	28.03. 2022	ABLAP L- 2385/ 2022	G.R. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 17)
74	17671 /2022	28.03. 2022	BLAPL - 648/2 022	H.K.BHOL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-25		CRIM INAL MISC -3	(S ea t No - 3)
75	17672 /2022	28.03. 2022	ABLAP L- 4044/ 2021	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 3)
76	17673 /2022	28.03. 2022	ABLAP L- 2379/ 2022	R.SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)

77	17674 /2022	28.03. 2022	ABLAP L- 2386/ 2022	G.C. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)
78	17675 /2022	28.03. 2022	ABLAP L- 2348/ 2022	NIRANJAN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)
79	17676 /2022	28.03. 2022	WP (C) - 19294 /2013	PRASANT KUMAR JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-25			(S ea t No - 3)
80	17677 /2022	28.03. 2022	ABLAP L- 2388/ 2022	BICHITRA NARAYANA SATAPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)
81	17678 /2022	28.03. 2022	ABLAP L- 2350/ 2022	SAMIR BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)
82	17679 /2022	28.03. 2022	ABLAP L- 2390/ 2022	DEEPAK KUMAR DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)
83	17680 /2022	28.03. 2022	ABLAP L- 4070/ 2021	SAMBEET PATTANAYA K	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 3)
84	17681 /2022	28.03. 2022	WP (C) - 1486/ 2016	R.C.MUDUL I	C.O .	COUR T NO. 22	Order Dtd. 2022-03-25			(S ea t No - 3)
85	17682 /2022	28.03. 2022	ABLAP L- 2391/ 2022	DEEPAK KUMAR DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-23			(S ea t No - 3)

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86	17683/2022	28.03.2022	ABLAP L-412/2022	J. P. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-01			(Seat No - 3)
87	17684/2022	28.03.2022	ABLAP L-2394/2022	R.M. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 3)
88	17685/2022	28.03.2022	ABLAP L-424/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-25			(Seat No - 3)
89	17686/2022	28.03.2022	ABLAP L-2395/2022	R.M. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 3)
90	17687/2022	28.03.2022	ABLAP L-2247/2022	P. BEURA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22			(Seat No - 3)
91	17688/2022	28.03.2022	ABLAP L-2396/2022	N. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 3)
92	17689/2022	28.03.2022	ABLAP L-2397/2022	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 3)
93	17690/2022	28.03.2022	ABLAP L-2400/2022	P.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23			(Seat No - 3)
94	17691/2022	28.03.2022	WP (C) - 13859/2019	H.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-03-25			(Seat No

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95	17692/2022	28.03.2022	WP (C) - 13859/2019	B.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-03-25			(Seat No - 3)
96	17693/2022	28.03.2022	WP (C) - 6560/2022	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22	WRIT BRAN CH-2		(Seat No - 7)
97	17694/2022	28.03.2022	WP (C) - 6722/2022	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-22			(Seat No - 7)
98	17695/2022	28.03.2022	WP (C) - 40655/2021	J.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23	WRIT BRAN CH-8		(Seat No - 42)
99	17696/2022	28.03.2022	WP (C) - 7189/2022	R.C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-23	WRIT BRAN CH-8		(Seat No - 39)
100	17697/2022	28.03.2022	WP (C) - 6866/2022	P. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-03-25	WRIT BRAN CH-5		(Seat No - 47)
101	17698/2022	28.03.2022	WP (C) - 36555/2021	S. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-25	WRIT BRAN CH-1		(Seat No - 1)
102	17699/2022	28.03.2022	WP (C) - 36555/2021	T.K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-25	WRIT BRAN CH-1		(Seat No - 1)

103	17700/2022	28.03.2022	WP (C) - 32125/2021	MADAN DAS	C.O.	COURT NO. 25	Order Dtd. 2022-03-25	WRIT BRANCH-7	(Seat No - 18)
104	17701/2022	28.03.2022	WP (C) - 34001/2021	SANGRAM RATH	C.O.	COURT NO. 25	Order Dtd. 2022-03-25		(Seat No - 18)
105	17702/2022	28.03.2022	WP (C) - 4077/2010	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-23		(Seat No - 18)
106	17703/2022	28.03.2022	ABLAP L- 2232/2022	T.K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22		(Seat No - 18)
107	17704/2022	28.03.2022	ABLAP L- 2261/2022	H.K. MOHANTA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23		(Seat No - 18)
108	17705/2022	28.03.2022	ABLAP L- 2282/2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-23		(Seat No - 18)
109	17706/2022	28.03.2022	ABLAP L- 2301/2022	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-22		(Seat No - 18)
110	17707/2022	28.03.2022	WPC (OAC) - 1066/2013	D. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-03-25		(Seat No - 18)

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1 1 1	17708 /2022	28.03. 2022	WPC (O A) - 1256/ 2014	M.R. ROUTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022-03-25			(S ea t No - 18)
1 1 2	17709 /2022	28.03. 2022	MACA- 1349/ 2016	A.K. BARIK	C.O .	COUR T NO. 15	Order Dtd. 2022-03-25			(S ea t No - 18)
1 1 3	17710 /2022	28.03. 2022	MACA- 1349/ 2016	A.K. BARIK	C.O .	COUR T NO. 15	Order Dtd. 2022-03-25			(S ea t No - 18)
1 1 4	17711 /2022	28.03. 2022	MACA- 405/2 017	S. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 18)
1 1 5	17712 /2022	28.03. 2022	MACA- 405/2 017	N.R. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 18)
1 1 6	17713 /2022	28.03. 2022	BLAPL - 2628/ 2021	S. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-03-25			(S ea t No - 18)
1 1 7	17714 /2022	28.03. 2022	BLAPL - 2024/ 2021	A.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2021-03-25			(S ea t No - 18)
1	17715	28.03.	WP (C)	P.R.	C.O	COUR	Order Dtd. 2022-03-25			(S

18	/2022	2022	- 7242/ 2022	SWAIN	.	T NO. 3 OLD				ea t No - 18)
119	17716 /2022	28.03. 2022	WP (C) - 14768 /2017	A.K. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-25			(S ea t No - 18)
120	17717 /2022	28.03. 2022	CRLMC - 2393/ 2021	NIRANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-25			(S ea t No - 18)
121	17718 /2022	28.03. 2022	CMP- 430/2 021	N. SAHOO	GEN ERA L		Order Dtd. 2022-03-08			(S ea t No - 18)
122	17719 /2022	28.03. 2022	WP (C) - 7574/ 2005	ASHUTOSH MOHANTY	GEN ERA L		PetitionAnnexure,Counter,Rejoinder,Entire Order,Entire Document,			(S ea t No - 18)
123	17720 /2022	28.03. 2022	WP (C) - 7374/ 2022	R.K. DEHURI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-23		WRIT BRAN CH-4	(S ea t No - 37)
124	17721 /2022	28.03. 2022	WP (C) - 15255 /2011	N. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-17			(S ea t No - 37)
125	17722 /2022	28.03. 2022	BLAPL - 6133/ 2019	S.BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 18)

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1 2 6	17723 /2022	28.03. 2022	TRP (C))- 33/20 22	S.C. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25		M.J. C.	(S ea t No - 1)
1 2 7	17724 /2022	28.03. 2022	TRPCR L- 16/20 22	S. MOHARANA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-14			(S ea t No - 1)
1 2 8	17725 /2022	28.03. 2022	TRPCR L- 16/20 22	R.K.BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-14			(S ea t No - 1)
1 2 9	17726 /2022	28.03. 2022	TRP (C))- 446/2 021	A. KALASH	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 1)
1 3 0	17727 /2022	28.03. 2022	TRP (C))- 436/2 021	GOLAP RANI JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-23			(S ea t No - 1)
1 3 1	17728 /2022	28.03. 2022	WP (C) - 5524/ 2022	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 1)
1 3 2	17729 /2022	28.03. 2022	TRP (C))- 287/2 019	MR. BHUBAN MOHAN BHUYAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-23			(S ea t No - 1)
1 3 3	17730 /2022	28.03. 2022	CRLMC - 749/2 017	B.G. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-21			(S ea t No - 1)
1 3 4	17731 /2022	28.03. 2022	CRLMC - 749/2	P.K. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022-02-21			(S ea t

			017			9 OLD			No - 1)
1 3 5	17732 /2022	28.03. 2022	WP (C) - 7733/ 2022	U.P. BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25		(S ea t No - 1)
1 3 6	17733 /2022	28.03. 2022	CRLMC - 3309/ 2012	M/S.SAROJ KUMAR DASH	C.O .	COUR T NO. 15	Order Dtd. 2022-03-22		(S ea t No - 1)
1 3 7	17734 /2022	28.03. 2022	CRLMC - 869/2 018	H.K.PANDA	C.O .	DR (J)	Order Dtd. 2022-03-23		(S ea t No - 1)
1 3 8	17735 /2022	28.03. 2022	CRLMC - 869/2 018	M.R. SAHOO	C.O .	DR (J)	Order Dtd. 2022-03-23		(S ea t No - 1)
1 3 9	17736 /2022	28.03. 2022	WP (C) - 7317/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23	WRIT BRAN CH-4	(S ea t No - 37)
1 4 0	17737 /2022	28.03. 2022	WP (C) - 7314/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25		(S ea t No - 37)
1 4 1	17738 /2022	28.03. 2022	WP (C) - 3502/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25		(S ea t No - 37)
1 4 2	17739 /2022	28.03. 2022	WP (C) - 3501/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25		(S ea t No - 37)

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143	17740/2022	28.03.2022	CRLMC - 4522/2011	M.R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-03-23		CRIMINAL MISC -2	(Seat No - 10)
144	17741/2022	28.03.2022	WP (C) - 1383/2018	S. SAMAL	GENERAL		Order Dtd. 2018-02-02		WRIT BRANCH-1	(Seat No - 31)
145	17742/2022	28.03.2022	CRLMC - 2174/2011	G. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2022-03-15			(Seat No - 31)
146	17743/2022	28.03.2022	WP (C) - 7614/2022	R.K.SARAN GI	C.O.	COURT NO. 15	Order Dtd. 2022-03-25			(Seat No - 31)
147	17744/2022	28.03.2022	WP (C) - 36425/2020	P.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23		WRIT BRANCH-6	(Seat No - 16)
148	17745/2022	28.03.2022	WP (C) - 5587/2022	S.R.PATTA NAIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No - 16)
149	17746/2022	28.03.2022	WP (C) - 1653/2019	U.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2022-02-28			(Seat No - 16)
15	17747/2022	28.03.2022	WP (C) -	S. CHOUDHURY	C.O.	COURT	Order Dtd. 2022-03-25			(Seat

0			5587/ 2022			NO. 1				t No - 16)
1 5 1	17748 /2022	28.03. 2022	CRLMC - 465/2 017	M/S.SATYA JIT MOHAPATRA -2	GEN ERA L		Order Dtd. 2017-05- 03Petition,Annexure,A ffidavit,		CRMI NAL MISC -2	(S ea t No - 10)
1 5 2	17749 /2022	28.03. 2022	WP (C) - 7649/ 2022	ASHOK KUMAR ROUT	C.O .		Order Dtd. 2022-03-25			(S ea t No - 10)
1 5 3	17750 /2022	28.03. 2022	WP (C) - 7651/ 2022	ASHOK KUMAR ROUT	C.O .		Order Dtd. 2022-03-25			(S ea t No - 10)
1 5 4	17751 /2022	28.03. 2022	WP (C) - 20668 /2017	L.ACHARI.	C.O .	COUR T NO. 1	Order Dtd. 2022-03-22		WRIT BRAN CH-2	(S ea t No - 8)
1 5 5	17752 /2022	28.03. 2022	WP (C) - 7648/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 8)
1 5 6	17753 /2022	28.03. 2022	WP (C) - 7654/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 8)
1 5 7	17754 /2022	28.03. 2022	OJC- 8839/ 2001	S.SAMAL	GEN ERA L		Order Dtd. 2002-04-12		WRIT BRAN CH-3	(S ea t No - 13)
1 5	17755 /2022	28.03. 2022	WP (C) -	ASHOK KUMAR	C.O .		Order Dtd. 2022-03-25			(S ea

8			7650/ 2022	ROUT						t No - 13)
1 5 9	17756 /2022	28.03. 2022	WP (C) - 6844/ 2020	A.K.MOHAN TY	C.O .	COUR T NO. 25	Order Dtd. 2022-03-23			(S ea t No - 13)
1 6 0	17757 /2022	28.03. 2022	WP (C) - 7652/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 25	Order Dtd. 2022-03-25			(S ea t No - 13)
1 6 1	17758 /2022	28.03. 2022	WP (C) - 7647/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 13)
1 6 2	17759 /2022	28.03. 2022	WP (C) - 4101/ 2022	M.R.BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16			(S ea t No - 13)
1 6 3	17760 /2022	28.03. 2022	WP (C) - 3784/ 2022	AMULYA KUMAR NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 13)
1 6 4	17761 /2022	28.03. 2022	WP (C) - 4798/ 2022	ASHOK KUMAR PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 13)
1 6 5	17762 /2022	28.03. 2022	WP (C) - 1294/ 2019	S. SAMAL	GEN ERA L		Order Dtd. 2022-01-21	WRIT BRAN CH-2		(S ea t No - 34

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1 6 6	17763 /2022	28.03. 2022	WP (C) - 2877/ 2018	S. SAMAL	GEN ERA L		Order Dtd. 2018-03-19		WRIT BRAN CH-5	(S ea t No - 32)
1 6 7	17764 /2022	28.03. 2022	WP (C) - 2746/ 2022	K. SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-03-23			(S ea t No - 32)
1 6 8	17765 /2022	28.03. 2022	WP (C) - 7417/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 32)
1 6 9	17766 /2022	28.03. 2022	WP (C) - 1307/ 2019	S. SAMAL	GEN ERA L		Order Dtd. 2019-01-21			(S ea t No - 32)
1 7 0	17767 /2022	28.03. 2022	WP (C) - 7123/ 2022	S.P. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-23			(S ea t No - 32)
1 7 1	17768 /2022	28.03. 2022	WP (C) - 1402/ 2018	S. SAMAL	GEN ERA L		Order Dtd. 2018-03-19		WRIT BRAN CH-2	(S ea t No - 34)
1 7 2	17769 /2022	28.03. 2022	WP (C) - 6574/ 2022	S.R. PATTANAİK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 34)
1 7 3	17770 /2022	28.03. 2022	WP (C) - 5728/ 2022	RAMAKANTA SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-03-25			(S ea t No - 34)

			2022			1				No-34)
174	17771/2022	28.03.2022	WP (C) - 7610/2022	R. K. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No-34)
175	17772/2022	28.03.2022	WP (C) - 7203/2022	B.K. PADHI	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No-34)
176	17773/2022	28.03.2022	WP (C) - 7611/2022	R. K. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No-34)
177	17774/2022	28.03.2022	WP (C) - 5894/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH-8	(Seat No-43)
178	17775/2022	28.03.2022	WP (C) - 7313/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH-4	(Seat No-37)
179	17776/2022	28.03.2022	WP (C) - 7612/2022	R. K. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No-37)
180	17777/2022	28.03.2022	WP (C) - 7318/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH-4	(Seat No-37)

181	17778 /2022	28.03. 2022	WP (C) - 7613/ 2022	R. K. SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 37)
182	17779 /2022	28.03. 2022	WP (C) - 7316/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-22		WRIT BRAN CH-4	(S ea t No - 37)
183	17780 /2022	28.03. 2022	WP (C) - 7319/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-05-11		WRIT BRAN CH-4	(S ea t No - 37)
184	17781 /2022	28.03. 2022	WP (C) - 7616/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 37)
185	17782 /2022	28.03. 2022	WP (C) - 7321/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-22		WRIT BRAN CH-4	(S ea t No - 37)
186	17783 /2022	28.03. 2022	CRLRE V- 73/20 22	J. R. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-25			(S ea t No - 37)
187	17784 /2022	28.03. 2022	WP (C) - 7315/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-22		WRIT BRAN CH-4	(S ea t No - 37)
188	17785 /2022	28.03. 2022	WP (C) - 7617/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 37)

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189	17786/2022	28.03.2022	WP (C) - 5896/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH-8	(Seat No - 43)
190	17787/2022	28.03.2022	WP (C) - 7618/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No - 43)
191	17788/2022	28.03.2022	CRLMC - 2403/2011	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2022-03-15			(Seat No - 43)
192	17789/2022	28.03.2022	CRLMC - 2129/2012	M/S.H.N.M OHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2022-03-21			(Seat No - 43)
193	17790/2022	28.03.2022	WP (C) - 7603/2022	R. K. SARANGI	C.O.	COURT NO. 15	Order Dtd. 2022-03-25		WRIT BRANCH-8	(Seat No - 40)
194	17791/2022	28.03.2022	WP (C) - 7422/2022	KAPILA CHARAN NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-03-25			(Seat No - 40)
195	17792/2022	28.03.2022	CRLMC - 5050/2011	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2022-03-22			(Seat No - 40)
1	17793	28.03.	WP (C)	BISWARANJ	C.O.	COUR	Order Dtd. 2022-03-25			(S

96	/2022	2022	- 6546/ 2022	AN DALAI	.	T NO. 1				ea t No - 40)
197	17794 /2022	28.03. 2022	CRLMC - 5024/ 2011	S. BARIK	C.O	COUR T NO. 2	Order Dtd. 2022-03-22			(S ea t No - 40)
198	17795 /2022	28.03. 2022	WP (C) - 5300/ 2022	BHARAT BEHERA	C.O	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 40)
199	17796 /2022	28.03. 2022	CRLMC - 2366/ 2017	L.D. SAHU	C.O	COUR T NO. 2	Order Dtd. 2022-03-15			(S ea t No - 40)
200	17797 /2022	28.03. 2022	WP (C) - 5430/ 2022	K.C.NAYAK	C.O	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 40)
201	17798 /2022	28.03. 2022	WP (C) - 6871/ 2022	K.C.NAYAK	C.O	COUR T NO. 1	Order Dtd. 2022-03-25			(S ea t No - 40)
202	17799 /2022	28.03. 2022	CRLMC - 2366/ 2017	P.K. PARIDA	C.O	COUR T NO. 2	Order Dtd. 2022-03-15			(S ea t No - 40)
203	17800 /2022	28.03. 2022	CRLMC - 2249/ 2010	K.SAHOO	C.O	COUR T NO. 2	Order Dtd. 2022-03-14			(S ea t No - 40)

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204	17801/2022	28.03.2022	WP (C) - 7352/2022	K.C.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No - 40)
205	17802/2022	28.03.2022	CRLMC - 3731/2011	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-03-16			(Seat No - 40)
206	17803/2022	28.03.2022	WP (C) - 7419/2022	K.C.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No - 40)
207	17804/2022	28.03.2022	CRLMC - 1607/2011	R.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-16			(Seat No - 40)
208	17805/2022	28.03.2022	WP (C) - 7420/2022	KAPILA CHARAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No - 40)
209	17806/2022	28.03.2022	WP (C) - 7415/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-25			(Seat No - 40)
210	17807/2022	28.03.2022	CRLMC - 2953/2011	T.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2022-03-16			(Seat No - 40)
211	17808/2022	28.03.2022	WP (C) -	ABHAYA KUMAR	C.O.	COURT	Order Dtd. 2022-03-25			(Seat

1			6029/ 2022	BEHERA		NO. 1			t No - 40)
2 1 2	17809 /2022	28.03. 2022	WP (C) - 7001/ 2022	DEBENDRA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-22		(S ea t No - 40)
2 1 3	17810 /2022	28.03. 2022	CRLMC - 4504/ 2011	B.K.PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-21		(S ea t No - 40)
2 1 4	17811 /2022	28.03. 2022	WP (C) - 40905 /2021	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-14		(S ea t No - 40)
2 1 5	17812 /2022	28.03. 2022	CRLMC - 1019/ 2012	R.K. MOHABHOI	C.O .	COUR T NO. 1	Order Dtd. 2022-03-14		(S ea t No - 40)
2 1 6	17813 /2022	28.03. 2022	WP (C) - 1921/ 2022	GAGAN ROUT	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04		(S ea t No - 40)
2 1 7	17814 /2022	28.03. 2022	WP (C) - 7379/ 2022	D.K. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-22		(S ea t No - 40)
2 1 8	17815 /2022	28.03. 2022	CRLMC - 818/2 007	A.K. ROUL	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2022-02-22		(S ea t No - 40)

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219	17816/2022	28.03.2022	WP (C) - 5117/2022	ARTATRANA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No - 40)
220	17817/2022	28.03.2022	WP (C) - 1921/2022	GAGAN ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-03-04			(Seat No - 40)
221	17818/2022	28.03.2022	WPC (O AC) - 1226/2014	P.C. DAS	C.O.	COURT NO. 14	Order Dtd. 2022-03-25			(Seat No - 40)
222	17819/2022	28.03.2022	CRLMC - 2192/2012	M/S HIMANSHU BHUSAN DASH	C.O.	COURT NO. 15	Order Dtd. 2022-03-22			(Seat No - 40)
223	17820/2022	28.03.2022	CRLRE V- 444/2021	K.N.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-25		CRIMINAL REVISION	(Seat No - 1)
224	17821/2022	28.03.2022	CRLMP - 312/2022	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-11			(Seat No - 1)
225	17822/2022	28.03.2022	WP (C) - 3681/2022	T.K. CHOWDURY	GENERAL		Order Dtd. 2022-03-14			(Seat No - 1)
226	17823/2022	28.03.2022	WP (C) - 5445/2022	R.K. MOHABHOI	C.O.		Order Dtd. 2022-03-25			(Seat No - 1)

227	17824/2022	28.03.2022	WP (C) - 6779/2022	R.K. MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25		WRIT BRANCH (DIVISION BENCH)	(Seat No - 123)
228	17825/2022	28.03.2022	WP (C) - 2913/2015	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No - 123)
229	17826/2022	28.03.2022	WP (C) - 873/2015	N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-03-25			(Seat No - 123)
230	17827/2022	28.03.2022	WP (C) - 15611/2014	S.J. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-03-25			(Seat No - 123)
231	17828/2022	28.03.2022	WP (C) - 8827/2012	L.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-03-25			(Seat No - 123)
232	17829/2022	28.03.2022	WP (C) - 409/2020	R.C. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2022-03-25			(Seat No - 123)
233	17830/2022	28.03.2022	WP (C) - 7487/2022	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-25		WRIT BRANCH-5	(Seat No - 23)
234	17831/2022	28.03.2022	WPC (OAC) - 2756/	S.C. SAMAL	C.O.	COURT NO.	Order Dtd. 2022-03-25			(Seat

			2014			3 OLD				No - 23)
2 3 5	17832 /2022	28.03. 2022	OJC- 5750/ 2002	S.K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-25			(S ea t No - 23)
2 3 6	17833 /2022	28.03. 2022	ABLAP L- 2242/ 2022	DEEPAK KUMAR DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-22			(S ea t No - 23)
2 3 7	17834 /2022	28.03. 2022	WP (C) - 3501/ 2022	CHHABI RANA	C.O .	COUR T NO. 1				(S ea t No - 23)
2 3 8	17835 /2022	28.03. 2022	WPC (O AC) - 1250/ 2017	MOHAN BEHERA	GEN ERA L		Order Dtd. 2021-07-20			(S ea t No - 23)
2 3 9	17836 /2022	28.03. 2022	WPC (O AC) - 3394/ 2017	MOHAN BEHERA	GEN ERA L		Order Dtd. 2021-07-22			(S ea t No - 23)
2 4 0	17837 /2022	28.03. 2022	ABLAP L- 3755/ 2021	R. K. BARIK	GEN ERA L		Order Dtd. 2021-04-05		CRIM INAL MISC -3	(S ea t No - 9)
2 4 1	17838 /2022	28.03. 2022	WP (C) - 27663 /2020	P. K. MOHANTY	GEN ERA L		Order Dtd. 2020-10- 22Petition,Annexure,			(S ea t No - 9)
2 4	17839 /2022	28.03. 2022	WP (C) -	S K BEHERA	GEN ERA		Order Dtd. 2021-09-23			(S ea

2			28391 /2021		L					t No - 9)
2 4 3	17840 /2022	28.03. 2022	WP (C) - 33719 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-11-01			(S ea t No - 9)
2 4 4	17841 /2022	28.03. 2022	WP (C) - 32485 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-10-18			(S ea t No - 9)
2 4 5	17842 /2022	28.03. 2022	WP (C) - 36097 /2021	M K SWAIN	GEN ERA L		Order Dtd. 2021-12-02			(S ea t No - 9)
2 4 6	17843 /2022	28.03. 2022	WP (C) - 7146/ 2022	N SAHOO	GEN ERA L		Order Dtd. 2022-03-17			(S ea t No - 9)
2 4 7	17844 /2022	28.03. 2022	WP (C) - 7142/ 2022	N SAHOO	GEN ERA L		Order Dtd. 2022-03-17			(S ea t No - 9)
2 4 8	17845 /2022	28.03. 2022	WP (C) - 3238/ 2021	S K BISWAL	GEN ERA L		Order Dtd. 2021-01-29			(S ea t No - 9)
2 4 9	17846 /2022	28.03. 2022	WP (C) - 3237/ 2021	S K BISWAL	GEN ERA L		Order Dtd. 2021-01-29			(S ea t No - 9)
2 5 0	17847 /2022	28.03. 2022	WP (C) - 3235/ 2021	S K BISWAL	GEN ERA L		Order Dtd. 2021-01-29			(S ea t No - 9)
2	17848	28.03.	WP (C)	S C DAS	GEN		Order Dtd. 2022-01-05			(S

51	/2022	2022	- 11693 /2020		ERA L					ea t No - 9)
252	17849 /2022	28.03. 2022	WPC (O A) - 2019/ 2018	MR. AMIYA KUMAR CHHATOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-16			(S ea t No - 9)
253	17850 /2022	28.03. 2022	CRLMC - 1965/ 2021	T BAG	GEN ERA L		Order Dtd. 2022-03-10		CRMI NAL MISC -2	(S ea t No - 11)
254	17851 /2022	28.03. 2022	CRLMC - 4098/ 2011	S B UDGATA	GEN ERA L		Order Dtd. 2022-03-21			(S ea t No - 11)
255	17852 /2022	28.03. 2022	CRLMC - 4094/ 2011	S B UDGATA	GEN ERA L		Order Dtd. 2022-03-21			(S ea t No - 11)
256	17853 /2022	28.03. 2022	WA- 226/2 022	P K SWAIN	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 11)
257	17854 /2022	28.03. 2022	ABLAP L- 16273 /2021	B BEHERA	GEN ERA L		Order Dtd. 2022-01-20			(S ea t No - 11)
258	17855 /2022	28.03. 2022	BLAPL - 1548/ 2021	S MITRA	GEN ERA L		Order Dtd. 2022-03-22			(S ea t No - 11)

259	17856/2022	28.03.2022	CMP-270/2017	S KEDIA	GENERAL		Order Dtd. 2022-03-23			(Seat No - 11)
260	17857/2022	28.03.2022	CRLREV-436/2004	G SUNDARA	GENERAL		Order Dtd. 2019-09-04			(Seat No - 11)
261	17858/2022	28.03.2022	CONTC - 1758/2022	L D SAHU	GENERAL		Order Dtd. 2022-03-25			(Seat No - 11)
262	17859/2022	28.03.2022	WP (C) - 19223/2012	P.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No - 11)
263	17860/2022	28.03.2022	CONTC - 1352/2022	L D PANDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 11)
264	17861/2022	28.03.2022	WP (C) - 25225/2013	P.K. BARIK	C.O.		Order Dtd. 2022-03-25			(Seat No - 11)
265	17862/2022	28.03.2022	RSA-288/2017	S MOHARANA	GENERAL		Order Dtd. 2022-01-24			(Seat No - 11)
266	17863/2022	28.03.2022	WP (C) - 33867/2021	P.N.NAYAK	GENERAL		Order Dtd. 2021-11-12			(Seat No - 11)

										-11)
267	17864/2022	28.03.2022	BLAPL - 7449/2021	J SAHOO	GENERAL		Order Dtd. 2022-02-17			(Seat No - 11)
268	17865/2022	28.03.2022	CRLMC - 1300/2021	G S DAS	GENERAL		Order Dtd. 2022-02-25		CRIMINAL MISC -1	(Seat No - 8)
269	17866/2022	28.03.2022	CRLMC - 2205/2019	S BARIK	GENERAL		Order Dtd. 2019-09-13			(Seat No - 8)
270	17867/2022	28.03.2022	WP (C) - 13624/2014	P K NAYAK	GENERAL		Order Dtd. 2017-03-01		WRIT BRANCH-10	(Seat No - 58)
271	17868/2022	28.03.2022	ABLAPL - 11593/2021	B B MALLICK	GENERAL		Order Dtd. 2022-09-29			(Seat No - 58)
272	17869/2022	28.03.2022	RSA-49/2007	B MOHANTA	GENERAL		Judgement Dtd. 2022-03-14			(Seat No - 58)
273	17870/2022	28.03.2022	CMAPL - 346/2021	M R PADHI	GENERAL		Order Dtd. 2022-03-28			(Seat No - 58)
274	17871/2022	28.03.2022	BLAPL - 1282/	T K BISWAL	GENERAL		Order Dtd. 2005-06-08		CRIMINAL MISC	(Seat No - 58)

			2005						-1	No - 8)
275	17872/2022	28.03.2022	WP (C) - 10442/2015	J PRADHAN	GENERAL		PetitionAnnexure,Entire Order,		WRIT BRANCH-1	(Seat No - 2)
276	17873/2022	28.03.2022	WP (C) - 5515/2022	L D PANDA	GENERAL		Order Dtd. 2022-03-25			(Seat No - 2)
277	17874/2022	28.03.2022	RSA-275/2004	R BHUYAN	GENERAL		Order Dtd. 2022-03-11			(Seat No - 2)
278	17875/2022	28.03.2022	OJC-12094/1997	J D BARIK	GENERAL		Order Dtd. 2000-03-08		WRIT BRANCH-5	(Seat No - 20)
279	17876/2022	28.03.2022	WP (C) - 13378/2019	MR.AMITOSH SIKDAR	GENERAL		Vakalatnama			(Seat No - 20)
280	17877/2022	28.03.2022	WP (C) - 7031/2022	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-22		WRIT BRANCH (DIVISION BENCH)	(Seat No - 102)
281	17878/2022	28.03.2022	WP (C) - 7796/2022	P.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28		WRIT BRANCH-1	(Seat No - 30)
282	17879/2022	28.03.2022	ABLAP L-2341/	S K PARIDA	C.O.	COURT NO.	Order Dtd. 2022-03-23			(Seat

			2022			9 OLD				No - 30)
2 8 3	17880 /2022	28.03. 2022	ABLAP L- 13429 /2019	JAYDEV BEHERA	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 30)

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